## RAJYA SABHA

## Non-payment of salaries in PSUs

2326. SHRIMATI CHANDRA KALA PANDEY: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether salaries are not being paid regularly in Burn Standard (Howrah), Bharat Brakes and Valves and National Instruments, etc.;
  - (b) if so, the reasons for the same;
- (c) the names of PSUs under his Ministry where salaries are not being paid regularly; and
  - (d) the action taken to pay salaries and statutory dues in these units?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (DR. VALLABHBHAI KATHIRIA): (a) and (b) Yes, Sir. These PSUs are sick and are under reference to Board for Industrial & Financial Reconstruction (BIFR). They are not able to generate adequate income to meet this obligation.

- (c) Information is given in the statement enclosed. (See below)
- (d) Payment of Salary and wages including statutory dues is the liability of the company. However, Government provides non-plan loan assistance to these PSUs for payment of salaries/wages and liquidation of employee related dues to the extent possible within the budgetary constraints. A total financial support of Rs. 144.61 crore was provided by the Government during 2000-2001 for payment of salaries and wages to the employees of Public Sector Undertakings (PSUs) under Department of Heay Industry (DHI).

## Statement

Non-Payment of Salaries in PSUs

SI. No.	NameofPSU
1.	National Instruments Limited (NIL)
2.	Bharat Ophthalmic Glass Limited (BOGL)
3.	Bum Standard Company Limited (BSCL)
4.	Jessop & Company Limited (JESSOP)

SI. No.	NameofPSU
5.	Triveni Structurals Limited (TSL)
6.	Cycle Corporation of India Limited (CCIL)
7.	Tyre Corporation of India Limited (TCIL) (Tangra Unit)
8.	NEPA Limited (NEPA)
9.	Instrumentation Limited (ILK)
10.	Praga Tools Limited (PTL)
11.	Cement Corporation of India Limited (CO)
12.	National Industrial Development Corporation (NIDC)
13.	Hindustan Salts Limited (HSL) (incl. SSL)
14.	Hindustan Photo Films Ltd. (HPF)
15.	Richardson & cruddas Limited (R&C)

## Payment of dues of workers in sick PS Us

2327. SHRI RAMACHANDRA KHUNTIA: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the arrears of Wages, Salary, ESI, Provident Fund and other statutory dues of workers in sick Public Sector Undertakings have already been cleared;
- (b) the total arrear as on December 1999, December 2000 and March 2001;
- (c) whether the Group of Ministers have already formulated their final views; and
  - (d) whether Government have already taken a final decision in this regard?.

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (DR. VALLABHBHAIKATHIR1A): (a) and (b) According to available information as on date the arrears of wages and other statutory dues in sick and other Central Public Sector Enterprises is Rs. 1933 crores.